

NREGA in Uttar Pradesh and Bihar

1050. SHRI KAMAL AKHTAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of rural people employed under NREGA scheme during the last two years in Uttar Pradesh and Bihar, district-wise;

(b) the details of the funds allocated to Uttar Pradesh and Bihar during the last two years, State-wise;

(c) whether any assessment or monitoring has been done regarding utilization of fund in above said States; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): (a) The basic unit for providing employment under NREGA is household and not an individual. District-wise number of households provided employment in Uttar Pradesh and Bihar, during the years 2006-07 and 2007-08, are given in the Statement (See below).

(b) NREGA is demand driven and not an allocation based programme. Funds released to these States during the past two years are as under

(Rs. in lakhs)

Name of the State	Funds released during 2007-08	Funds released during 2007-08
Uttar Pradesh	56914.69	166589.89
Bihar	54831.38	46707.83

(c) and (d) Monitoring of NREG Act is a continuous Process. Performance of NREGA is monitored periodically by Minister (RD) and Secretary (RD) during fortnightly meetings, Performance Review Committee meetings and State specific review meetings. Feedback from States on financial indicators *i.e.* funds available/utilized, amount paid as wages, material and administrative expenses is obtained on monthly basis in the form of Monthly Progress Reports. These Reports are available on the web-site of NREGA. Further, the next tranche of central funds are released to the districts on utilization of 60% of available funds along with supporting documents on their claim. The Ministry of Rural Development requested C and AG to conduct performance audit of the implementation of NREGA for the year 2006-07. Accordingly, C and AG conducted performance audit of 68 districts, including six districts of Bihar and six districts of Uttar Pradesh for the period from February, 2006 to March, 2007. Final audit report of C and AG has been laid on the Table of the House on 24.10.2008.

Statement

*Details regarding employment provided under NREGA in
Uttar Pradesh and Bihar.*

Sl. No.	Uttar Pradesh	Number of house holds provided employment under NREGA	
		2006-07	2007-08
1	2	3	4
Phase I			
1.	Azamgarh	248117	148758
2.	Banda	42914	47678
3.	Barabanki	201560	215168
4.	Chandauli	48647	56604
5.	Chitrakoot	80889	66793
6.	Fatehpur	145900	126808
7.	Gorakhpur	74204	94579
8.	Hamirpur	70582	65673
9.	Hardoi	186593	217740
10.	Jalaun	86186	95268
11.	Jaunpur	107406	114630
12.	Kaushambi	69024	43130
13.	Kheri	172129	180514
14.	Kushi Nagar	84940	167796
15.	Lalitpur	41585	50092
16.	Mahoba	28206	51525
17.	Mirzapur	92658	108576
18.	Pratapgarh	241615	159740
19.	Rae Bareli	180489	240463
20.	Sitapur	175731	237718
21.	Sonbhadra	83072	98416
22.	Unnao	110798	174684

1	2	3	4
Phase II			
23.	Ambedkar Nagar		60473
24.	Bahraich		141628
25.	Ballia		71663
26.	Balrampur		66132
27.	Basti		85006
28.	Budaun		79453
29.	Etah		74396
30.	Farrukhabad		48992
31.	Gonda		123850
32.	Jhansi		53560
33.	Kanpur Dehat		53898
34.	Maharajganj		82341
35.	Mau		58861
36.	Sant Kabeer Nagar		62887
37.	Sharavasti		53263
38.	Siddharth Nagar		73522
39.	Sultanpur		144130
TOTAL :		2573245	4096408

Sl. No.	Bihar	Number of house holds provided employment under NREGA	
		2006-07	2007-08
1	2	3	4
Phase I			
1.	Araria	51311	109887
2.	Auranagabad	57574	100230
3.	Bhojpur	33508	108295
4.	Darbhanga	223000	170120

1	2	3	4
5.	Gaya	72015	142046
6.	Jamui	84943	102777
7.	Jehanabad	54640	76480
8.	Kaimur (Bhabua)	25781	18452
9.	Katihar	102744	127459
10.	Kishanganj	39135	59880
11.	Lakhisarai	12706	66176
12.	Madhubani	64255	150631
13.	Munger	75275	92451
14.	Muzaffarpur	86270	136860
15.	Nalanda	175237	133031
16.	Nawada	100991	81917
17.	Patna	64211	152948
18.	Purnia	36735	82091
19.	Rohtas	18319	97356
20.	Samastipur	67004	101501
21.	Sheohar	22381	39165
22.	Supaul	140372	49729
23.	Vaishali	80492	122317
	Phase II		
24.	Arwal		46563
25.	Banka		106350
26.	Begusarai		201000
27.	Bhagalpur		56874
28.	Buxar		23120
29.	Gopal Ganj		53018
30.	Khagaria		74596
31.	Madhepura		93341

1	2	3	4
32.	Champaran		207379
33.	Purbi Champaran		263878
34.	Saharsa		94379
35.	Saran		215134
36.	Sheikhpura		11171
37.	Sitamarhi		37700
38.	Siwan		54302
	TOTAL	1688899	3860604

Indira Gandhi National Old Age Pension Scheme

1051. PROF. P. J. KURIEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether 'Indira Gandhi National Old Age Pension' is implemented in all State;

(b) if so, the details of State-wise number of beneficiaries and whether the number estimated by Government of Kerala and the Ministry of Rural Development are different;

(c) if so, the details thereof and the reasons for the difference; and

(d) whether Government will consider giving pension to all persons as per the estimation of Government of Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): (a) Yes, Sir.

(b) and (c) The State-wise number of beneficiaries under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) at present is given at annexure in the statement (See below). The estimated number of beneficiaries under IGNOAPS as per 2004-05 poverty estimates of Planning Commission and projected population of the State as on 1.3.2006 for Kerala was 393000. However, the State Government of Kerala has intimated 7,22,801 number of people who are in the BPL List and 65 years or higher as per the preliminary survey reports held by the State Government agencies.

(d) The State Government has been requested to cross check and rationalise the number of additional beneficiaries. All those persons who fulfill the eligibility criteria as per the guidelines of the scheme will be covered under IGNOAPS.